

Notice No-12

**HON'BLE HIGH COURT OF UTTARAKHAND
AT NAINITAL**

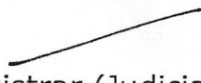
Sub: Listing of Cases before Hon'ble the Division Bench

On the subject above, it is informed to all the concerned that Hon'ble the Chief Justice has been pleased to direct that besides the Public Interest Litigations, Contempt Appeals and Criminal Contempt Petitions, following two category of cases will also be listed before the Division Bench of the Hon'ble Court on working Wednesdays-

- (A) Special Appeals (SPA)
- (B) Writ Petitions Service Bench (WPSB)

2. The previous Office Order No. 882/UHC/Listing/2021 dated 20.02.2021, issued regarding listing of cases before the Division Bench is amended to the aforesaid extent.

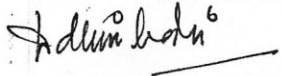
By Orders of Hon'ble the Chief Justice


Registrar (Judicial)

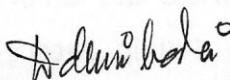
No. 1550 /UHC/Listing/2021, Dated 24.03.2021

Copy to Followings for information and needful-

1. P.P.S. to Hon'ble the Chief Justice for placing a copy before His Lordship.
2. P.S./P.A. to the Hon'ble Judge concerned for placing a copy before His Lordship.
3. Advocate General, Uttarakhand.
4. P.S. to the Registrar General.
5. Chief Standing Counsel/Government Advocate, Uttarakhand.
6. Assistant Solicitor General for Government of India at Nainital.
7. Additional Chief Standing Counsel for State of Uttar Pradesh at Nainital.



8. President/Secretary, High Court Bar Association, Nainital with request to inform all the members of the Bar.
9. All the Registrars/JRs/DRs/ARs of the High Court.
10. All the Judicial Sections of the High Court.
11. Head Bench Secretary/Bench Secretaries concerned.
12. Officer I/c, NIC, High Court of Uttarakhand, Nainital with request to publish this Office Order/Notice in the official website of the High Court.
13. Guard file/Notice Board.


Registrar (Judicial) 24.03.2021